

**Central Administrative Tribunal  
Principal Bench**

**OA No.3504/2017  
MA No.3738/2017**

New Delhi, this the 2<sup>nd</sup> day of August, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Lokesh Kumar, Aged 27 years,  
Group B, Post-TGT,  
S/o Shri Shyam Vir Singh,  
R/o Mohalla-Nehru Ganj,  
Anupshahr District-Bulandshahr,  
Pin-203390, U.P.
2. Praveen Kumar, Aged 32 years,  
Group B, Post-TGT,  
S/o Shri Sampunanad,  
R/o Suman Sarover Colony,  
Near Kilkari Play School,  
Kishanpur, Ramghat Road,  
Aligarh-UP  
Pin-202001.
3. Vijay Popli, Aged 29 years,  
Group B, Post-TGT,  
S/o Shri Harbans Lal Popli,  
R/o H.No.466/11,  
Near Gopal Mandir, Diamond Chowk,  
Jhajjar, Haryana-124103.
4. Manoj, Aged 27 years,  
Group B, Post-TGT,  
S/o Shri Atar Singh,  
R/o Surajmal Nagar,  
Near Central School, Bharatpur,  
Rajasthan-321001.

...Applicants

(By Advocate : Ms. Amita Singh Kalkal )

**Versus**

1. Delhi Subordinate Services Selection Board,  
Through its Secretary,  
FC-18, Institutional Area,  
Karkardooma, Delhi-110032.

2. Government of NCT of Delhi,  
Through its Chief Secretary,  
Delhi Secretariat,  
I.P. Estate, New Delhi.

...Respondents

**ORDER (ORAL)**

**MA No.3738/2017**

For the reasons stated therein, the MA filed for joining together in a single Application is allowed.

**OA No.3504/2017**

Learned counsel for applicants appears and informs that the result of the examination has been declared and the respondents are, now, in the process of taking further action. Hence, there is nothing left in this OA to prosecute, and she, therefore, seeks permission of this Tribunal to withdraw the instant OA. Accordingly, the OA is dismissed as withdrawn. No costs.

**( Nita Chowdhury )**  
**Member (A)**

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